

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 1726/94

New Delhi this the 13th day of September 1994

Hon'ble Shri J.P. Sharma, Member (J)

Hon'ble Shri B.K. Singh, Member (A)

Dms D.K. Sikri,
S/o Shri R.R. Sikri,
A-1B/123-A,
Janakpuri,
New Delhi-110 058

(By Advocate: Shri S. K. Gupta)

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Govt. of N.G.T. through

1. Chief Secretary,
NCT Govt.
Old Sectt., Delhi.
2. Director,
Directorate of Education,
Old Sectt., Delhi.
3. Deputy Director (Estt.II),
Directorate of Education,
Old Sectt., Delhi.

ORDER (oral)

Hon'ble Shri J.P. Sharma, Member (J)

After hearing for a short time the applicant was assailed to the non selection to the post of PCT.

The learned counsel for the applicant is given liberty to challenge the process of selection and its criteria for the post of PGT by the respondents. Dismissed at the admission stage as withdrawn.

B
(B.K. Sinha)
Member (A)

Dear (J.P. Sharma)
Member []

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